Declaration of Assets and Liabilities

Year 2022 - 2023

Year 2022

2249

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

1	Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependant-	Dependan t-3 Etc. Name
	(i)	Cash	-4000	BINA	ADITY	ARYAN	etc. Name
		Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	53000	500		-	
(11)	1	Bonds, Debentures and Sharcs in companies			-		_
(iv)	in N S	Other financial institutions, ISS, Postal avings, LIC olicies, etc	LIC 2,00000				
(v)	(0	otor Vehicles letails of ake, etc.)					
(vi)	de	wellery (give tails of eight and lue)		4060-			
(vii)	suc of o	her assets, ch as values claims / erests	-	-	-	-	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will have to be indicated]

Sr.	have to be indicated] Description	Self	Spouse	Dependan	Dependan	Dependant-
No.			Name(S)	t-1 Name	t-2 Name	3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-	-	-	_	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	_	-	_	1	•
(iii)	Buildings (Commercial and residential) Location(s)			or ejer energe	Man dam martin	
	- Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	~		
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total	-	-			
	measurement) - Current market value					
	Others (such as interest in property)	-	-	-	~	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI	20,000
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		-
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity	-	-
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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	-	HWOPK4282h
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

Personal Detail C.

Place: PATNA

Date: 9-2-2023

GPF/CPF/PRAN No.	:-	110155365421			
Gender	:-	M (M/F)			
Date of Birth	:-	0 1 1 2 1 9 8 9 (DD/MM/YYYY)			
Class/Group	:-	(A/B/C			
Cadre	:-				
	200	(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)			
Home District	:-	MUNGER			
I hereby de knowledge and be		that the above details are true to the best of my			
		Charles Charles			

Name of Employee: RAJUKUMAR

Designation: OFFICE ATTENDENT (GARDENER)

Department: BIHAR LEGISLATIVEVE ASSEMBLI (CARE TAKER SECTION)

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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